

which are uniformly applicable to all States/ Union Territories. Act provides that State Governments may take suitable exemption from the State taxes, levies and duties.

Statement

States/UTs-wise details of number of functional SEZs along with their area

States/UTs	Functional SEZs (Central Govt. + State Govt./Pvt. SEZs + notified SEZs under the SEZ Act, 2005)	Total Notified Area (Hectares)
Andhra Pradesh	19	6129.50
Chandigarh	2	58.46
Chhattisgarh	1	101.28
Gujarat	18	14325.93
Haryana	7	101.09
Karnataka	25	1709.38
Kerala	16	666.81
Madhya Pradesh	2	1121.71
Maharashtra	25	2844.90
Odisha	3	419.03
Punjab	2	52.00
Rajasthan	4	460.01
Tamil Nadu	36	3620.67
Telangana	26	1432.62
Uttar Pradesh	11	468.53
West Bengal	7	211.85
GRAND TOTAL	204	33723.77

Setting up of NICDA

2624. DR. K. V.P. RAMACHANDRA RAO: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether there is any proposal before Government to set up National

Industrial Corridor Development Authority (NICDA) to facilitate development of industrial corridors;

(b) if so, the details thereof; and

(c) the details of industrial corridors under implementation in the country?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) Yes, Sir. Government of India proposes to form a National Industrial Corridor Development Authority (NICDA). The proposed NICDA would facilitate integrated development of Industrial Corridors across the country. It will channelize central as well as institutional funds while ensuring that the various corridors are properly planned and implemented keeping in view the broad national perspectives regarding industrial and city development. It will also carry out project development activities, appraise and sanction projects, implement, coordinate and monitor all central efforts for the development of industrial corridor projects.

(c) The Delhi-Mumbai Industrial Corridor (DMIC) is being implemented at following four locations:

- (i) Ahmedabad-Dholera Special Investment Region in Gujarat.
- (ii) Shendra-Bidkin Industrial Park in Maharashtra.
- (iii) Integrated Industrial Township Project in Greater Noida, Uttar Pradesh.
- (iv) Integrated Industrial Township Project in Vikram Udyogpuri in Ujjain, Madhya Pradesh.

Ban on imports from China

†2625. SHRI PRABHAT JHA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that various products being imported in India from China do not meet the international norms and they are also harmful for the consumers as well;

(b) if so, the details thereof;

(c) whether there is a proposal to ban the products imported from China;

(d) if so, the details thereof;

†Original notice of the question was received in Hindi.